

Ria Operational Creditors – Govt Dues Claims in Form B

Tax Authorities in Form - B			Amount in Rs		
Sr	Date of Receipt of Claim	Name of Creditor	Amount Claimed	Amount admitted	Remark
1	16.04.19	CGST Panchkula Tax on the basis of SCN dated 12 June 17	5,62,73,053/-	Nil	Rejected
		CGST Panchkula Penalty	1,60,300	Nil	
		Total Claim incl interest	12,00,00,000/-	Nil	
2	16.4.19	CGST Panchkula Tax on the basis of Proposed SCN	91,63,168	Nil	Rejected
		CGST Panchkula Penalty		Nil	
		Total Claim incl interest (undated unsigned)	2,00,00,000/-	Nil	
3	22.4.19 by E-mail	ETO Ward 12 Dera Bassi	59,29,149/-	59,29,149/-	Admitted
4	10.8.20	ETO Ward 12 Dera Bassi	79,26,416/-	Nil	Rejected
5	05.06.20	CGST Panchkula Tax on the basis of Adjudication Order in OIO No. 02-03/ST/Commr/PKL/SSK/2019-20 dated 31.12.2019		Nil	Rejected
		CGST Panchkula Demand	3,75,28,462/-		
		CGST Panchkula Interest	47,63,555/-		
		CGST Panchkula Penalty	3,38,71,931/-		
		Total Claim incl interest	7,61,63,948/-		
6	13.8.20	CGST Panchkula Tax on the basis of Adjudication Order in OIO No. 02-03/ST/Commr/PKL/SSK/2019-20 dated 31.12.2019		Nil	Rejected
		CGST Panchkula Demand	3,75,28,462/-		
		CGST Panchkula Interest	4,09,01,772/-		
		CGST Interest on delayed payment	47,63,555/-		
		CGST Panchkula Penalty	3,38,71,931/-		
		Total Claim incl interest	11,70,65,720/-		
		Sub Total	34,70,85,233/-	59,29,149/-	